

(6) A copy of the Annual Report of the working of the Cardamom Board, Ernakulam, for the year 1972-73. [Placed in Library. See No. LT-7021/74].

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (a) above. [Placed in Library. See No. LT-7022/74.]

Notifications under Bombay Motor Vehicles Tax Act, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) (i) A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (8) of section 13 of the Bombay Motor Vehicles Tax Act, 1958, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:—

(a) Notification No. GH/G/74/82/MTA-1074/2744 (iii)/E published in Gujarat Government Gazette dated the 30th March, 1974.

(b) Notification No. GH/G/92/MTA-1773/302-E published in Gujarat Government Gazette dated the 11th April, 1974.

(2) A copy of Notification No. GH/ G/ 93/MTA/1773/302-E (Hindi and English versions) published in Gujarat Government Gazette dated the 11th April, 1974, under sub-section (2) of section 31 of the Gujarat Carriage of Goods Taxation Act, 1962, read with the clause (c)(iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-7023/74.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:

FOURTH LOK SABHA

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| 1. Statement No XXXVII | Tenth Session, 1970. |
| 2. Statement No. XXVII | Twelfth Session, 1970. |

FIFTH LOK SABHA

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| 3. Statement No. XXIX | Second Session, 1971 |
| 4. Statement No. XX | Fourth Session, 1972 |
| 5. Statement No. XIV. | Fifth Session, 1972 |
| 6. Statement No. XII | Sixth Session, 1972 |
| 7. Statement No. XIII | Seventh Session, 1973 |
| 8. Statement No. VII | Eighth Session, 1973 |
| 9. Statement No. V | Ninth Session, 1973 |
| 10. Statement No. II | Tenth Session, 1974. |

[Placed in Library. See No. LT- 7024/74.].